

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-15/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.07.2018**

NAME OF THE PARTIES: **Posco India Pune Processing
Center Pvt. Ltd.**

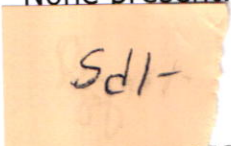
v/s.

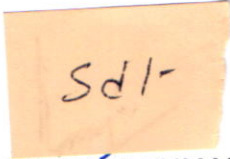
Saptasatij Metatech Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
6. CP (IB)-15/I&BC/(MB/2018

None present. List this matter on 6.8.2018


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)